

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2114
ANSWERED ON:18.12.2013
SHARING PATTERN OF SSA
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has substantially reduced the Central share of grant under the Sarva Shiksha Abhiyan (SSA) over the years;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Union Government is considering to review its decision and proposes to reimburse the additional burden of States including Gujarat;
- (d) if so, the details thereof; and
- (e) the time-frame fixed for the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b) : No Madam. The funding pattern for the centrally sponsored scheme of the Sarva Shiksha Abhiyan (SSA) was to taper off from 65:35 at the beginning of the 11th Plan to 50:50 by the end of the 11th Plan. However the Central Government revised the provision in the light of the funds which would be required to meet the objectives of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 and decided to continue with a 65:35 Center / State sharing pattern (90:10 for North Eastern Region States), applicable from 2010-11 upto 2014-15.

(c) to (e): The State of Gujarat is also receiving Central funds on a 65:35 (Centre: State) pattern under the SSA.